

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 789/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Selvel Publicity & Consultants Pvt. Ltd.
V/s.
Percept Out of Home Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21.	Vishakha Bhatia	Adv for the Operational Creditor	

ORDER

TCP No.789 / I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd / -

B. S. V. PRAKASH KUMAR
Member (Judicial)